

arrested which included none of the important officials of the colliery alleged to be involved in the crime except one Assistant Manager] : and

(d) if so, what steps have been taken in the matter ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI VIDYA CHARAN SHUKLA): (a) Yes, Sir.

[In response to (d) According to information received from the state government, the police registered a case and arrested five persons, including an assistant manager of Madhuban colliery. As the investigation of the case is still in progress, it is not possible to furnish any further details.

STOPPING OF BUSES AWAY FROM BUS STOPS

*787. SHRI B. C. PATTANAYAK:

Will the Minister of PARLIAMENTARY AFFAIRS AND SHIPPING AND TRANSPORT be pleased to state whether Government have any proposal under their consideration to amend the relevant law in a manner to make it a punishable offence for the D. T. U. drivers and conductors to stop the D. T. U. at a distance of more than 20 yards from the bus stops ?

THE MINISTER OF PARLIAMENTARY AFFAIRS AND SHIPPING AND TRANSPORT (SHRI K. RAGHU-RAMIAH) : Stopping of buses at a distance from the bus stop is already a punishable offence under rule 7-2(1) of the Delhi Motor Vehicles Rules, 1940 read with section 112 of the Motor Vehicles Act, 1939.

REPORT ON AGRARIAN TENSION

*788. SHRI PHOOL SINGH : Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the Home Ministry has instituted a study of the causes and nature of current agrarian tension within the country and submitted its report before the meeting of the Chief Minister held in Delhi during the last month or so;

(b) whether Government will lay a copy of the report on the Table of the House;

(c) what steps Government have recommended in the matter?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI VIDYA CHARAN SHUKLA): (a) A paper entitled "The Nature and Causes of Current Agrarian Tensions" was prepared in the Research and Policy Division of the Ministry of Home Affairs. It was not submitted to the Conference of Chief Ministers held in New Delhi on the 28th, 29th November, 1969.

(b) & (c) Copies of the paper in its final form are available in the Parliament Library. Its conclusions may be seen at pages 32-38 of the paper.

JERSEYS, ETC FOR N. C. C. STUDENTS OF HIGHER SECONDARY SCHOOLS OF NEW DELHI

नई दिल्ली के हायर सेकंडरी स्कूलों के एन. सी. सी. छात्रों के लिये जर्सीयाँ आदि

*789. श्री सुरज प्रसाद : क्या शिक्षा तथा युवा सेवा मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि राष्ट्रपति भवन स्थित हायर सेकंडरी स्कूल तथा नई दिल्ली के अन्य हायर सेकंडरी स्कूलों के प्रिंसिपलों द्वारा एन. सी. सी. छात्रों को पिछले वर्ष तथा इस वर्ष जूते तथा जर्सी आदि नहीं दिये गये हैं ;

(ख) क्या यह भी सच है कि इन छात्रों के लिये जलपान की जो व्यवस्था है वह नियमित रूप से उनके लिये नहीं की जाती है ;

(ग) यदि हाँ, तो इसके क्या कारण हैं ; और

(घ) सरकार इन छात्रों को जूते और जर्सीयाँ तथा जलपान ज़ीनत दिलाने के लिये क्या कदम उठाने का विचार रखती है ?

I. SHRI SURAJ PRASAD : Will the Minister of EDUCATION AND YOUTH SERVICES be pleased to state:

(a) whether it is a fact that shoes and jerseys were not provided to the N.C.C. students last year and this year by the Principals of Higher Secondary School at Rashtrapati Bhavan and other Higher Secondary Schools of New Delhi;

For English translation.